

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/S HI TECH FERROUS & NON-FERROUS INDIA PRIVATE LIMITED

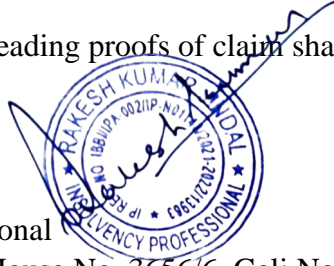
RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Hi Tech Ferrous & Non-Ferrous India Private Limited
2.	Date of incorporation of corporate debtor	30/07/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC), Kanpur, Uttar Pradesh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28112UP2009PTC037895
5.	Address of the registered office and principal office (if any) of corporate debtor	106, Chander Puri, Ghaziabad - 201001 Uttar Pradesh
6.	Insolvency commencement date in respect of corporate debtor	10 th October 2024
7.	Estimated date of closure of insolvency resolution process	08 th April, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Kumar Jindal Registration No. IBBI Reg No-IBBI/IPA-002/IP-N01148/2021-2022/13963
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address- 3656/6, Gali No. 6, Narang Colony, Tri Nagar, Near Rose Garden, North West, National Capital Territory of Delhi ,110035 Email ID: cirp-hitech@efficaxindia.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	70D, 3rd Floor, Pocket- A, Krishna Park Ext., Tilak Nagar, Delhi – 110018 Email ID: cirp-hitech@efficaxindia.com
11.	Last date for submission of claims	29 th October, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of M/s. Hi Tech Ferrous & Non-Ferrous India Private Limited

The creditors of M/s. Hi Tech Ferrous & Non-Ferrous India Private Limited are hereby called upon to submit their claims with proof on or before 29.10.2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rakesh Kumar Jindal

Interim Resolution Professional

IBBI Registered Address: House No. 3656/6, Gali No.6,

Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035.

Correspondence Address: 70-D, 3rd Floor, Pocket-A, Vikas Puri Extension, New Delhi – 110018.

AFA is valid till 18.12.2024

Phone: 9560464525

IBBI Reg No-IBBI/IPA-002/IP-N01148/2021-2022/13963